

House. [See Appendix IV. annexure No. 18.]

(b) India has been assessed at U.S. dollars 273,055 (Rs. 12,99,742 App.) for 1953.

#### TUNDLA-ETAH RAILWAY LINE

**\*513. Ch. Raghuraj Singh:** (a) Will the Minister of Railways be pleased to state whether Government propose to construct a new railway line from Tundla to Etah (U.P.)?

(b) If so, what preliminary steps have Government taken in this connection?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b). It is proposed to undertake a survey for this project during 1953-54 with a view to deciding upon its construction after determining the most suitable alignment from financial, operating and public points of view.

#### MALARIA CONTROL PLAN

**\*514. Shri Ganpati Ram:** Will the Minister of Health be pleased to state.

(a) whether Malaria Control Plan launched by the Government of India in collaboration with the Technical Co-operation Administration Programme has been extended to all States;

(b) if so, the number of units working in each State;

(c) the total amount allotted from the Indo-American funds to the State of U.P.; and

(d) the number of free supplies of D.D.T. vehicles and equipment contributed by the Centre to Uttar Pradesh?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) Yes, except Rajasthan, which has not agreed to participate in the Scheme on account of financial stringency.

(b) As stated in my reply to Starred Question No. 365 dated the 26th February, 1953, 75 units will be established in 1953-54 and 50 more units in 1954-55 under the Scheme. A statement showing the allocation of the 75 units in 1953-54 to the various States is laid on the Table of the House.

(c) The total assistance to be given to the Central Government for the various States for the year 1953-54 by the Technical Co-operation Administration, which will be in the form of D.D.T., vehicles and equipment, is

valued at \$ 5.2 million of which Uttar Pradesh's share is expected to be about \$ 0.35 million.

(d) A statement giving the information is laid on the Table of the House. [For (b) and (d), See Appendix IV, annexure No. 19.]

#### TELEGRAPH OFFICES IN MADHYA BHARAT

**\*515. Shri R. C. Sharma:** Will the Minister of Communications be pleased to state:

(a) what was the number of telegraph offices in Madhya Bharat before its financial integration with the Centre;

(b) how many new telegraph offices have been opened after the date of integration; and

(c) whether there is any scheme to provide every municipal town with a telegraph office?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Seventy.

(b) Thirteen.

(c) No. The feasibility of providing telegraph facilities to a few more towns in Madhya Bharat is being examined.

#### OPERATIONAL AREA ALLOWANCE

**\*516. Maulana Masuodi:** Will the Minister of Communications be pleased to refer to the reply given to part (c) of unstarred Question No. 659 regarding Operational Area Allowance to the Posts and Telegraphs employees, asked on the 15th December, 1952 and state what action has been taken by Government in the matter?

**The Deputy Minister of Communications (Shri Raj Bahadur):** The whole question pertaining to the operation area allowance to all Central Government Employees in Jammu and Kashmir State is under review. A decision is likely to be taken very soon.

#### JAIPUR RAILWAY STATION

**364. Shri Bheekha Bhai:** Will the Minister of Railways be pleased to state:

(a) whether any provisions have been made or are proposed to be made for the improvement of Jaipur Railway Station;

(b) whether Government have received any scheme for the development of Jaipur Railway Station from

the Manager of the Western Railway Zone; and

(c) if the answer to part (b) above be in the affirmative, what is the amount proposed to be spent?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes; the work has been provided in the Budget for 1953-54.

(b) Yes. Detailed plans and estimate are, however, still awaited from the Western Railway.

(c) Of the anticipated cost of Rs. 10 lakhs, a sum of Rs. 2 lakhs is proposed to be spent during 1953-54.

#### UNSERVICEABLE WAGONS

**365. Shri G. D. Somani:** (a) Will the Minister of Railways be pleased to state whether it is a fact that many old unserviceable wagons are lying idle in the various Railway Workshops?

(b) Is it a fact that most of these old goods wagons have gone below the minimum standards required under the Railway regulations?

(c) What is the total number of such goods wagons on each Railway and since what period are they lying idle?

(d) What efforts are being made by the Railways to dispose them off and what is the total estimated value of such rolling stocks?

(e) What is the approximate average scrap value realised in the past from each goods wagon of a Metre Gauge and a Broad Gauge?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** The information is being collected from Railways and a reply will be placed on the Table of the House in due course.

#### UNSERVICEABLE LOCOMOTIVES

**366. Shri G. D. Somani:** (a) Will the Minister of Railways be pleased to state whether it is a fact that some unserviceable locomotives of Metre Gauge are waiting to be scrapped and if so, what is the total number and what is the scrap value expected to be realised of each such locomotive?

(b) Is it a fact that in the past old unserviceable locomotives have been sold on their dead weight value of scrap?

(c) Do the Railways insist that before selling, such wagons and locomotives must be broken into pieces, so that no possible use may be made in the country for internal use either in factories or mines?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes. There are 54 condemned Metre Gauge locos, which it is intended to break up in the near future. The approximate scrap value is expected to be about Rs. 5,000 each, after all useful parts have been reclaimed.

(b) Yes. But after reclaiming all useful parts.

(c) No. Some locos and wagons, no longer fit for railway use have been sold to private parties.

#### TERMINAL CHARGES

**367. Shri G. D. Somani:** Will the Minister of Railways be pleased to state what are the total earnings from Terminal Charges annually in each year since the Terminal Charges were standardized and what were the earnings from Terminal Charges in the last three years preceding the standardisation?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** Terminal charges are included in the total freight rates and as such, the compilation of this information is not easily practicable and will also involve a considerable amount of labour and expenditure.

#### SUPPLY OF FOODGRAINS TO WEST BENGAL

**368. Shri B. K. Das:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantities of rice supplied to West Bengal during the year 1952 for meeting its rationing commitments as well as for sale from the fair price shops;

(b) the total quantity of wheat supplied during the year 1952 for the rationed areas;

(c) the total quantity of rice and wheat supplied for gratuitous relief and for sale at a concession rate in the distressed areas; and

(d) the quantities supplied from the imported rice and from the indigenous sources and the respective prices thereof?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) and (d).

During 1952, a total quantity of 156,300 tons of rice was allotted as under:

	(in '000 tons)
Overseas rice	100.9
Orissa	... 47.3
U.P.	... 8.1
	<hr/> 156.3

Regarding price, attention is invited to the reply given by me to part (b) of the starred question No. 65 asked by the hon. Member on 6-11-52.

(b) 572,600 tons of wheat was allotted for meeting the entire requirements of the State including those of the rationed areas.

(c) No separate allotments of rice and wheat for gratuitous relief and for sale at concessional rate in the distressed areas were arranged by the Centre. West Bengal Government have reported that during 1952 they have issued about 39,000 tons of rice and 59,600 tons of wheat and wheat products at concessional rates. Information regarding quantities issued for gratuitous relief is awaited.

#### RURAL AREAS (SANITATION)

369. **Shri M. L. Dwivedi:** Will the Minister of Health be pleased to state the steps which Government are taking under the First Five Year Plan for providing medical help to improve the sanitation of the rural population of the country?

**The Minister of Health (Rajkumari Amrit Kaur):** The information is being collected and will be laid on the Table of the House in due course.

#### MEDICAL TRAINING IN AYURVEDIC-cum-ALLOPATHIC-cum-SURGERY

370. **Shri M. L. Dwivedi:** Will the Minister of Health be pleased to state:

(a) the number of medical students who are receiving medical training in Ayurvedic-cum-Allopathic-cum-Surgery every year;

(b) whether Government propose to lay on the Table of the House a statement containing a list of Institutions imparting medical training of the above nature, giving in each case the assistance or grant given by Government;

(c) whether the scales of pay of the Medical Graduates of such Universities and Institutes are the same as those of other Medical Graduates;

(d) if not, why not; and

(e) whether any other steps Government are taking to popularise the

above stated system of medicine to make them cheap?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) to (e). Information is being collected and will be laid on the Table of the House in due course.

#### ALL-INDIA TOWN REFUSE COMPOST SCHEME

371. **Shri S. C. Samanta:** (a) Will the Minister of Food and Agriculture be pleased to state when the All-India Town Refuse Compost Scheme was first launched and how it is working?

(b) What are the difficulties that the scheme had to face and how they have been averted?

(c) Has any specific remedy been found out to control the fly-breeding in the utilisation of human and animal excreta etc.?

(d) If so, is it costly?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) The Government of India introduced the Town Refuse Compost Scheme on an all India scale as a part of the Grow More Food Campaign in August 1945 and agreed to give financial and technical assistance to State Governments for increasing the production and distribution of compost manure in urban areas. The Scheme has shown steady progress from year to year as will be seen from a statement which has been laid on the Table of the House.

(b) Rapid development of compost work has been rendered difficult for the following reasons:

(1) delay in the acquisition of land for digging compost pits;

(2) transport difficulties;

(3) absence of a suitable sieve; and

(4) absence of satisfactory data for assessing extra production from the use of compost manure.

These difficulties are being overcome by such measures as (1) legislation for the expeditious acquisition of land for compost work (2) financial assistance for the purchase of motor trucks (3) development of a suitable sieve and (4) manurial trials in the States.

(c) Yes.

(d) The methods recommended are not costly. The expenditure is estimated at about 2 to 4 annas per ton of compost prepared

## STATEMENT

## Development of Town Refuse Compost Scheme

Serial No.	Year	No. of Urban Centres preparing compost	Quantity of compost	
			Produced	Distributed
			in tons	in tons
1	1945-46	411	2,82,670	1,79,910
2	1946-47	578	4,99,360	2,89,170
3	1947-48	563	4,86,080	3,80,527
4	1948-49	686	7,19,556	5,57,385
5	1949-50	1033	12,09,984	9,23,175
6	1950-51	1048	14,43,761	10,63,913
7	1951-52	1693	16,94,104	12,53,351

## DELHI MILK SUPPLY SCHEME

372. **Sardar Hukam Singh:** (a) Will the Minister of Food and Agriculture be pleased to state whether the proposal for setting up a suitable dairy for pasteurising the milk and for providing cold storage facilities for "Delhi Milk Supply" has been sanctioned by Government?

(b) What is the quantity of milk handed daily under the Delhi Milk Supply Scheme?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) Yes.

(b) About 120 Maunds per day.

## ERNAKULAM-QUILON RAILWAY LINE

373. **Shri V. P. Nayar:** Will the Minister of Railways be pleased to state:

(a) the progress so far made in the survey and laying of the Railway line from Ernakulam to Quilon in Travancore-Cochin State; and

(b) the strength of local labour employed in the above railway project so far and the rates of wages paid to them, according to the categories of labour so employed?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) The Final Location Survey has been completed for a length of 58 miles out of a total of 96.26 miles. Earthwork has been started in section, Ernakulam to Kottayam and 6 lakhs Cft. has been done so far against a total requirement of 715 lakhs for this section.

(b) At present there are about 1200 local labour working and the wages paid are as under:

(i) Departmental labour Rs. 45/- p.m. consolidated.

(ii) Contractor's coolies—Wages vary from Rs. 1-12-0 to 2-4-0 for male coolies, and Re. 1/- to 1-4-0 for female coolies, per day.

## EX-SERVICE WOMEN'S WELFARE FUND

374. **Shri Frank Anthony:** Will the Minister of Labour be pleased to state:

(a) whether the Ex-Service Women's Welfare Fund was constituted from a donation from the Viceroy's War Purposes Fund;

(b) the purpose of this;

(c) the balance of money now lying at the disposal of this Fund;

(d) the total number of applications received for assistance from this Fund; and

(e) the actual number of applicants who received such help?

**The Minister of Labour (Shri V. V. Giri):** (a) Yes.

(b) The scope of the Fund was originally to provide extra amenities for ex-members of W A C (I) undergoing post-release training for resettlement in civil life. After the termination of various training schemes, the scope of the Fund was enlarged and financial assistance is now available to ex-service-women for—

(i) higher education or training;

(ii) setting up business or self employing occupations by providing small amount of working capital, raw materials, tools, etc;

(iii) (being in distress or destitution), providing minimum expenses required towards boarding, charges, clothing, train fares etc. This assistance is given for a very limited period.

The scope of the Fund has recently been further enlarged to cover the children of auxiliaries who are eligible for assistance for the same purposes as ex-service-women themselves may be eligible.

(c) Rs 1,50,000 with the Central Allotment Committee. Regional Committees have also a further balance of Rs. 65,969 for disbursements.

(d) The number of applications for financial assistance since the scope of the Fund was enlarged in 1948 is 2,442.

(e) 1,075. This number includes 239 auxiliaries for whom assistance has been sanctioned but actually payment has not been made.

#### STAFF QUARTERS (REPAIRS)

**375. Shri Frank Anthony:** Will the Minister of Railways be pleased to state:

(a) the amount sanctioned for the repairs of staff quarters in Delhi and New Delhi for the year 1952-53;

(b) how much of this was earmarked for officers quarters and how much for non-gazetted staff; and

(c) the amount actually spent?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Rs. 1,80,000/-.

(b) No specific amounts are earmarked for repairs to quarters of officers and non-gazetted staff, and no separate accounts are maintained.

(c) Rs. 1,40,000/- were spent upto end of January 1953.

#### OR

**376. Sardar A. S. Saigal:** Will the Minister of Railways be pleased to state when the Perambur Coach Factory will manufacture the required number of 350 unfurnished all-metal light weight integrated types of coaches in a year?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** The factory is expected to produce 350

unfurnished coaches in about four years but this is dependent on the receipt in time of specialised machinery and equipment from abroad.

#### RAJPUTANA DEVELOPMENT CORPORATION

**377. Shri Gidwani:** (a) Will the Minister of Food and Agriculture be pleased to state whether it is a fact that the National Institute of Science in New Delhi has suggested to the Central Government to set up a Rajputana Development Corporation for the arrest of the desert and development of that area?

(b) Have Government considered the recommendations of the Institute?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) Yes.

(b) Government have asked the Institute to submit a detailed scheme.

#### EXTENSION OF PLATFORMS AT CHURCH GATE STATION

**378. Shri Gidwani:** (a) Will the Minister of Railways be pleased to state whether it is a fact that there is a proposal to extend the existing platforms at Church Gate Station in the direction of Marine Lines in Bombay?

(b) If so, when will the proposal be given effect to?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b). The matter is under investigation and it is hoped to consider the proposal in the Works Programme for 1954-55.

#### GRANT ROAD STATION

**379. Shri Gidwani:** (a) Will the Minister of Railways be pleased to state whether there is any plan to provide another platform at Grant Road Station?

(b) If so, when will the plan be carried out?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b). The matter is under investigation and it is hoped to consider the proposal in the Works Programme for 1954-55.

#### ELECTRIFICATION OF TRACKS BETWEEN BANDRA AND BORIVILI

**380. Shri Gidwani:** Will the Minister of Railways be pleased to state when the two additional tracks between Bandra and Borivili laid and completed some years ago, will be electrified and brought into use?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** Electrification of two additional tracks between Bandra to Andhori and Andhori to Borivili is expected to be completed by the end of March 1953 and March 1954 respectively. The sections will be brought into operation soon after completion.

#### LIGHTHOUSES AND FOG SIGNALS

**381. Shri Raghavaiah:** Will the Minister of Transport be pleased to state:

(a) the total number of Lighthouses and Fog Signals in India;

(b) the number which are electrified and gas lighted respectively;

(c) the number which are installed with radio beacon; and

(d) the plan for installing electric and radio beacons in the Lighthouses during the year 1953?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) The total number of Lighthouses in India, including lightvessels, fog signals, buoys beacons or other marks exhibited or used for the guidance of ships, is 1703. The number of fog signals is four.

(b) Three of the lighthouses are electrified and 216 are gas lighted.

(c) At present only two of the lighthouses have radio beacons.

(d) During 1953-54 two radio beacons are proposed to be installed, one at False Point in Orissa and the other at Cochin, and eight lighthouses are proposed to be electrified at Arnala Bhatkal False point, Dolphin's Nose (Visakhapatnam), Puri, Dwaraka, Alleppey and Quilon. It is also proposed during the year to improve the existing electric lights at Okha and Mangrol with more powerful electrical apparatus.

#### LOCOMOTIVES

**382. Shri T. S. A. Chettiar:** Will the Minister of Railways be pleased to state:

(a) the total number of broad and metre gauge Railway Engines required for the Indian Railways for the years 1952-53 and 1953-54; and

(b) what proportion of this is expected to be met in India?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Indian Railways' requirements of en-

gines, provided for in 1952-53 and 1953-54 Rolling Stock Programmes are:

	Broad Gauge Metre Gauge.	
1952-53	154	160
1953-54	120	110

(b) Of these 157 Broad Gauge and 100 Metre Gauge locomotives have already been ordered with manufacturers in India. Another 50 Metre Gauge locomotives are also proposed to be ordered in the country.

#### JET AIRCRAFT AND PAVEMENTS

**383. Shri T. S. A. Chettiar:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the jet aircraft operation injures the pavements of Aerodrome through the effects of blasting heat and spillage of jet fuel; and

(b) what steps Government propose to take to avoid the damage?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Operations of jet transport aircraft employed by the British Overseas Airways Corporation, the only foreign airline using this type of aircraft, through India have not been found so far to injure the pavement of aerodrome through the effect of blasting heat and spillage of jet fuel.

(b) Does not arise.

#### COAL FOR RAILWAYS

**384. Shri N. P. Sinha:** (a) Will the Minister of Railways be pleased to state what is the procedure of checking the quality and quantity of coal the Railways buy from the Collieries?

(b) Have Government received reports that the Collieries have in the past supplied inferior quality of coal and less in quantity than that agreed upon?

(c) What steps do Government propose to take in the matter?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) *Quality.* Supplies of coal to railways are inspected before despatch by the Inspection Organisation under the Coal Commissioner, who is under the administrative control of the Ministry of Production.

*Quantity.* All coal wagons are weighed at the railway overbridges before despatch and a percentage of

these wagons are, as a test-check, re-weighed at destination also. The differences in the invoiced weight and the actual receipts are found to be very minor, ranging from 0.1 per cent. to 0.9 per cent. on different railways.

(b) Yes, mainly regarding quality.

(c) The Collieries resorting to loading of coal below the specified standard are being penalised.

#### CENTRAL COUNCIL OF HEALTH

**385. Shri S. N. Das:** (a) Will the Minister of Health be pleased to state what are the important recommendations so far made by the Central Council of Health?

(b) Which of these recommendations have been accepted by the Committee and have been given effect to?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) I would invite the attention of the hon. Member to my reply to Unstarred Question No. 225 dated the 23rd February, 1953.

(b) The hon. Member presumably means 'Government' when he refers to 'Committee'. Most of the recommendations made by the Central Council of Health are for the State Governments to give effect to. Those recommendations which concern the Central Government are under consideration.

#### KHANDWA INGOLI RAILWAY LINE

**386. Shri K. G. Deshmukh:** (a) Will the Minister of Railways be pleased to state whether it is a fact that a new Railway line from Khandwa to Ingoli has been sanctioned for construction?

(b) If the answer to part (a) above be in the affirmative, what time will it take to begin an earth-work on the said railway line?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b). It is proposed to take the work in hand in 1953-54. It is not possible to say at present when earth-work will actually be commenced.

#### RAILWAY COACHES

**387. Shri Kasliwal:** (a) Will the Minister of Railways be pleased to state what is the total number of new upper class coaches placed on service in 1952?

(b) On what lines have they been placed?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) 119.

(b) Central Railway	25
Eastern Railway	28
Northern Railway	2
North Eastern Railway	13
Southern Railway	22
Western Railway	19

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#### CROP COMPETITIONS

**388. Shri Chinaria:** Will the Minister of Food and Agriculture be pleased to state:

(a) the progress made by the crop competitions, giving numbers of the competitors during the years 1951-52 and 1952-53 and of prize winners;

(b) the crops competed;

(c) whether the crop competitions were on all-India or State basis; and

(d) how many competitors took part from PEPSU, and whether any of them got any prize?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) In 1949-50 when crop competitions were organised on an all-India basis four States participated. The number of competitors was 18,870 and the area under competition 31,563 acres. In 1951-52 twenty-two States participated. The number of competitors was 1,71,068 and the area under competition 1,21,636 acres. In 1949-50 three farmers received all-India prizes and a Certificate of 'Krishi Pandit'. In 1951-52 six farmers were awarded all-India prizes and the Certificate of 'Krishi Pandit'. The results of 1952-53 competitions have not yet come in and the all-India awards will be announced only in December. Information about the number of winners of prizes given by States is being collected and will be laid on the Table of the House.

(b) The crops selected for competition in 1949-50 are wheat, paddy and potatoes and those in 1951-52 are wheat, Paddy, potatoes, jowar, bajra and gram.

(c) The State Governments organise the crop competitions in accordance with a model scheme circulated by the Centre. The State Government award prizes to winners at State, District, Tehsil and village levels. The

Centre awards six all-India prizes and a Certificate of 'Krishi Pandit' to the competitors who get the highest yield in each of the six selected crops.

(d) 3713. In 1951-52 none from PEPSU was awarded any all-India prize but 75 persons had won State prizes.

#### JOURNALS ON AGRICULTURE

**389. Shri Chinaria:** (a) Will the Minister of Food and Agriculture be pleased to state how many journals are being issued by Government on agriculture and allied subjects with the names and language of each and the places of issue?

(b) How many copies of each issue are issued?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) and (b). A detailed statement providing the requisite information is placed on the Table of the House. [See Appendix IV, annexure No. 20]

#### RAINFALL IN SOUTH INDIA

**390. Dr. Rama Rao:** (a) Will the Minister of Communications be pleased to state whether the Meteorological Department has recently undertaken a study of the failure of rainfall in South India?

(b) What were the results of the study?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Yes, with reference to the rainfall in Madras State.

(b) The study shows that the continued failure of rain in some areas of Madras State in the months of October to December during the last five years is not associated with any permanent change in the climate. Such drought conditions are not unprecedented and have occurred in the past, e.g. during the years 1828 to 1835 and 1872-1876. They can only be explained as manifestations of the changeable character of natural weather for which no causes can yet be assigned.

#### COASTAL AND OVERSEAS SHIPPING TRADE

**391. Dr. Lanka Sundaram:** (a) Will the Minister of Transport be pleased to state what is the total amount of cargo and total number of passengers carried by the Coastal Shipping Trade of India and what is the total amount of freight and the total amount of passage money earned on the same during the year 1952?

(b) What is the total quantity of cargo and what is the total number of passengers carried during 1952 by the Overseas Shipping Trade of India and what is the total amount of freight and what is the total amount of passage money earned thereon?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) The figures of cargo and passengers carried during 1952 are given below:

Cargo—24.66 lakhs tons approximately.

Passengers—12.28 lakhs approximately.

No information is available about the total amount of freight and passage money earned in the Coastal Trade of India but it is understood that the total amount of freight and passage money earned by Indian ships in the coastal trade including trades with Pakistan, Ceylon and Burma during 1951-52 were of the following order.

Freight ..... Rs. 9.32 crores.

Passage money ... Rs. 0.34 crores.

(b) Figures are available only of the tonnage of ships which entered and cleared at Indian ports and that too for the financial years. The figures relating to 1951-52 are given below:

Entered 9,412,142 N.R.T.

Cleared 7,486,418 N.R.T.

No information is available of the total freight and passage money earned by foreign ships engaged in the overseas trade of India but those earned by Indian shipping companies during 1951-52 are indicated below:

Freight ... Rs. 9.32 crores.

Passage Money ... Rs. 0.34 crores.

#### INDIAN CANCER RESEARCH CENTRE

**392. Dr. Rama Rao:** Will the Minister of Health be pleased to state:

(a) whether any grants have been made by any foreign charitable institution to the Indian Cancer Research Centre; and

(b) if so, how much has been granted, by whom and for what purpose?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) and (b). No grants have been made by any foreign charitable institution to the Indian Cancer Research Centre proper. The Rockefeller Foundation have, however, sponsored a Laboratory for the Study of Human Variation at the Indian Cancer

Research Centre, by a grant of U.S. \$ 9,500 for the purchase of equipment and Rs. 65,000 for the operation of the Laboratory for a period of three years. The purpose of this Laboratory is to study Human Blood groups and other genetical traits with special reference to hereditary diseases and other defects in endogamous groups of people.

**INDO-AMERICAN AGREEMENT RELIEF COUNCIL**

**393. Dr. Rama Rao:** (a) Will the Minister of Health be pleased to state when was the Indo-American Agreement Relief Council set up?

(b) Who are the personnel of the Council?

(c) What gifts have so far been presented to various medical institutions in India by this Council?

(d) What was the amount collected by Customs on these gifts?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) and (b). The Council is a private organisation set up on the 15th December, 1951 by the parties concerned. Its name has since been changed to "Council of Voluntary Agencies". The following are the existing personnel of the Council:

(i) Mr. E. St. John Catchpool, Representative of Friends Service Unit.

(ii) Rev. Donald E. Rugh, Representative of the National Christian Council Famine and Relief Committee.

(iii) Mr. Fred Devine, Representative of the CARE Headquarters in India.

(iv) Very Rev. Paul F. Smith, Representative of the Catholic Relief and Welfare Committee.

(v) Rev. S. M. King, Representative of the Mennonite Relief Committee.

(c) So far as Government are aware gifts coming under the Indo-American Relief Agreement are distributed by receiving agencies recognised under the Agreement. Government have no information as to whether the Council has any hand in the matter of distribution. The gifts presented to medical institutions by receiving agencies under the Indo-American Relief Agreement comprise of drugs and medicines, food-stuffs and hospital equipment and supplies. Full particulars of these gifts cannot be supplied as it would

involve too much time and labour to collect them.

(d) The gifts which confirm to the terms of the Indo-American Relief Agreement are exempt from customs duty.

**INVENTIONS OF SHRI MISTRI MANSA RAM**

**394. Shri Vittal Rao:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Mistry Mansa Ram, a technician of the Northern Railway Workshop at Kalka has invented a Horizontal Band Saw and several other processes;

(b) in whose names were these inventions patented; and

(c) how much this technician was paid for these inventions and how much more will he be paid for the purchase of these inventions and its patent rights from him by Government?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes. Shri Mansa Ram, a Mistry employed in the Northern Railway workshops at Kalka, fabricated a Horizontal Band Saw and also improvised certain other machines in the Workshops to suit the specific requirements of the workshop in the normal course of his duties.

(b) Since these machines and gadgets fabricated or improved by Shri Mansa Ram were done in the railway workshops, the question of "patenting inventions" does not arise

(c) The General Manager, Northern Railway has awarded Shri Mansa Ram a sum of Rs. 500/- for the initiative and high skill displayed by him.

**उत्तर प्रदेश में रेलवे की भूमि से लगान**

**३९५. स्वामी रामानन्द शास्त्री:** क्या रेल मन्त्री यह बतलाने की कृपा करेंगे कि उत्तर प्रदेश में रेलवे की भूमि से १९४९ से लेकर आज तक कुल कितना लगान इकट्ठा किया गया है ?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** Complete information relating to land revenue collected from Railway lands in Uttar Pradesh since 1949 is not available at present. A reference is being

made to the Civil Authorities and the information will be placed on the Table of the House when received.

#### DEVELOPMENT OF BANANA

396. **Shri B. N. Roy:** (a) Will the Minister of Food and Agriculture be pleased to state whether there is any scheme under consideration for the development of Banana?

(b) If so, has any area been selected for the same in U.P. specially in the Tarai of that State?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) The Indian Council of Agricultural Research has sanctioned a coordinated scheme for research on banana with a Central Station in Madras and two Regional Stations—one in Bombay and the other in West Bengal.

(b) No.

#### KEY VILLAGE SCHEME

397. **Shri C. R. Chowdhary:** (a) Will the Minister of Food and Agriculture be pleased to state what is the number of centres started under the Key Village Scheme in each State, in the year 1952-53?

(b) What is the estimated cost of the scheme?

(c) How much has been spent on key village schemes in each State?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) and (c). A Statement is laid on the Table of the House. [See Appendix IV, annexure No. 21]

(b) The estimated cost of the Scheme, in so far as the Central Government is concerned, is Rs 293.53 lakhs for the period 1952-53 to 1955-56.

#### CONSTRUCTION OF RAILWAY LINE JOINING KARWAR, BELEGAUM AND RAICHUR DISTRICTS

398. **Shri Sivamurthi Swami:** (a) Will the Minister of Railways be pleased to state whether any survey has so far been made to construct a new Railway line joining Karwar, Belegaum and Raichur Districts through main towns?

(b) If so, when do Government propose to construct the said railway line?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) No.

(b) Does not arise.

#### CRANES IN MAJOR PORTS

399. **Shri Ganpati Ram:** Will the Minister of Transport be pleased to state:

(a) the total number of cranes installed on all the Major Ports in India and their numbers (dock-wise);

(b) how many of them are electric cranes semi-portals and portals and oil terminals;

(c) the number of new electric cranes installed in Bombay, Calcutta and Madras docks and the total cost of each; and

(d) how many of them are indigenous, how many imported, and the price of each?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) to (d). The Major Port Authorities have been asked to furnish the required information and on receipt of their replies, a statement will be laid on the Table of the House.

#### बनारस और लखनऊ के रेलवे स्टेशन

४००. श्री रघुनाथ सिंह : क्या रेल मन्त्री यह बतलाने की कृपा करेंगे :

(क) रेल विभाग को १९५२ में बनारस और लखनऊ के रेलवे स्टेशनों पर टिकटों की बिक्री में कितनी आय हुई ;

(ख) उसी अवधि में इन स्टेशनों के बीच एक स्टेशन से दूसरे स्टेशन तक क्रमशः कितने यात्री आये गये ; और

(ग) रेल विभाग ने इन स्टेशनों पर यात्रियों की सुविधाओं के लिये क्रमशः कुल कितना व्यय किया ?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** The information is being collected and will be laid on the Table of the House when ready.

#### LABOUR UNIONS IN TRIPURA

401. **Shri Biren Dutt:** (a) Will the Minister of Labour be pleased to state how many Labour Unions have been registered in Tripura?

(b) What is the total number of membership of these registered Unions?